

Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 1277/18/24]

Reports and accounts (2023-24) of NALSA, New Delhi; and SLSA, UT of Chandigarh and related papers

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under sub-section (5) of Section 18 of the Legal Services Authorities Act, 1987, a copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2023-24, and the Audit Report thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1397/18/24]

(ii) (a) Annual Report and Accounts of the State Legal Services Authority (SLSA), UT of Chandigarh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1110/18/24]

I. Notifications of the Ministry of Power

II. Reports and accounts (2023-24) of various Power Companies and Corporations; JERCs; CERC, New Delhi and related papers

III. Reports and accounts (2023-24) and Budget (2024-25) of the Damodar Valley Corporation, Kolkata and related papers

IV. Reports and accounts (2023-24) of BEE, New Delhi; CPRI, Bengaluru; NPTI, Faridabad, Haryana and; NIWE, Chennai; FOR, New Delhi; PSDF (Erstwhile POSOCO), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRI PAD YESO NAIK): Sir, I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, issued under clause (a) of Section 14 of the Energy Conservation Act, 2001: -

(1) S.O. 3471(E) ., dated the 14th August, 2024, amending the Principal Notification No. S.O. 246(E), dated the 17th January, 2024.

[Placed in Library. See No. L. T. 1023/18/24]

(2) S.O. 4490(E) ., dated the 14th October, 2024, amending the Principal Notification No. S.O. 4554(E), dated the 26th September, 2022.

[Placed in Library. See No. L. T. 1351/18/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:-

(1) No. JERC-JKL/Reg/2024/10.., dated the 24th July, 2024, publishing the Joint Electricity Regulatory Commission for UT of Jammu & Kashmir and UT of Ladakh (Electricity Supply Code) (First Amendment) Regulations, 2024, along with delay statement.

[Placed in Library. See No. L. T. 1349/18/24]

(2) No. L-1/271/2024/CERC., dated the 1st August, 2024, publishing the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2024.

(3) No. L-1/260/2021/CERC., dated the 21st August, 2024, publishing the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024.

[Placed in Library. For (2) and (3), see No. L. T. 1350/18/24]

(4) No. JERC-31/2024., dated the 27th August, 2024, publishing the Joint Electricity Regulatory Commission (Consumer Grievances Redressal Forum and Ombudsman) Regulations, 2024.

(5) No. JERC-23/2018., dated the 11th September, 2024, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Electricity Supply Code) (Third Amendment) Regulations, 2024.

(6) No. JERC-24/2019., dated the 11th September, 2024, publishing the Joint Electricity Regulatory Commission for the State of Goa & Union Territories (Solar PV Grid Interactive System based on Net Metering & Gross Metering) (First Amendment) Regulations, 2024.

(7) No. JERC-21/2017., dated the 19th September, 2024, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union

Territories (Connectivity and Open Access in Intra-State Transmission and Distribution) (Third Amendment) Regulations, 2024.

[Placed in Library. For (4) to (7), see No. L. T. 1349/18/24]

(8) No. L-1/265/2022/CERC., dated the 29th October, 2024, publishing the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (First Amendment) Regulations, 2024.

[Placed in Library. See No. L. T. 1350/18/24]

(9) No. JERC 34/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission (Medical Facility) Regulations, 2024.

[Placed in Library. See No. L. T. 1349/18/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, framed under clause (2) of Regulation 1 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024: -

- (1) No. L-1/260/2021/CERC., dated the 10th September, 2024, notifying the commencement of the said Regulations with effect from 16.09.2024.
- (2) No. L-1/260/2021/CERC., dated the 30th September, 2024, notifying the commencement of certain provisions of the said Regulations.
- (3) No. L-1/260/2021/CERC., dated the 5th November, 2024, notifying the commencement of certain provisions of the said Regulations, as per the conditions mentioned therein.

[Placed in Library. For (1) to (3), see No. L. T. 1350/18/24]

II. (A) (1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the THDCIL-UJVNL Energy Company Limited, Dehradun, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1366/18/24]

- (ii) (a) Fourth Annual Report and Accounts of the TUSCO Limited, Lucknow, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor

General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See No. L. T. 1365/18/24*]

(iii) (a) Twenty-fourth Annual Report and Accounts of the NHDC Limited, Bhopal, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See No. L. T. 1362/18/24*]

(iv) (a) Twelfth Annual Report and Accounts of the DNH and DD Power Corporation Limited, Silvassa, Dadra and Nagar Haveli, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See No. L. T. 1360/18/24*]

(v) (a) Annual Report and Accounts of the NHPC Limited, Faridabad, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See No. L. T. 1361/18/24*]

(vi) (a) Thirty-sixth Annual Report and Accounts of the THDC India Limited (THDCIL), Rishikesh, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See No. L. T. 1363/18/24*]

(vii) (a) First Annual Report and Accounts of the TREDCO Rajasthan Limited, Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. *See No. L. T. 1364/18/24*]

(viii) (a) Annual Report and Accounts of the National Thermal Power Corporation Limited (NTPC), New Delhi, along with that of its subsidiary companies, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1024/18/24]

(ix) (a) Thirteenth Annual Report and Accounts of the Chenab Valley Power Projects Limited, Jammu, UT of Jammu & Kashmir, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review note on the performance of above corporation for the year 2023-24.

[Placed in Library. See No. L. T. 1359/18/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 100 and sub-section (2) of Section 101 of the Electricity Act, 2003: -

(i) (a) Annual Report and Accounts of the Joint Electricity Regulatory Commission (JERC) (for the State of Goa and Union Territories), Gurugram, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Commission.

[Placed in Library. See No. L. T. 1032/18/24]

(ii) (a) Annual Report and Accounts of the Joint Electricity Regulatory Commission (JERC) (for the UT of J&K and UT of Ladakh), Jammu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Commission.

[Placed in Library. See No. L. T. 1031/18/24]

(iii) (a) Annual Report and Accounts of the Central Electricity Regulatory Commission (CERC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Commission.

[Placed in Library. See No. L. T. 1358/18/24]

III. (A) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 45 of the Damodar Valley Corporation Act, 1948: -

- (a) Annual Report and Accounts of the Damodar Valley Corporation Limited (DVC), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1352/18/24]

(B) A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, West Bengal, for the year 2024-25, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. L. T. 1352/18/24]

IV. (A) A copy each (in English and Hindi) of the following papers, under Section 24 and sub-section (4) of Section 25 of the Energy Conservation Act, 2001: -

- (a) Annual Report and Accounts of the Bureau of Energy Efficiency (BEE), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.

[Placed in Library. See No. L. T. 1354/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Central Power Research Institute (CPRI), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1353/18/24]

- (ii) (a) Annual Report and Accounts of the National Power Training Institute (NPTI), Faridabad, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1355/18/24]

- (iii) (a) Annual Report and Accounts of the National Institute of Wind Energy (NIWE), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Performance Review of the above Institute, for the year 2023-24.

[Placed in Library. See No. L. T. 1008/18/24]

(iv) (a) Annual Report and Accounts of the Forum of Regulators (FOR), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Forum.

[Placed in Library. See No. L. T. 1357/18/24]

(v) Annual Report and Accounts of the Power System Development Fund (PSDF) (Erstwhile POSOCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L. T. 1356/18/24]

I. Notifications of the Ministry of Communications

II. Reports and accounts (2023-24) of BSNL, New Delhi; MTNL, New Delhi; and C-DOT, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications) Notification No. G.S.R. 682(E) ., dated the 4th November, 2024, publishing the Flight and Maritime Connectivity (Amendment) Rules, 2024, under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No. L. T. 1310/18/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under sub-section (3) of Section 56 of the Telecommunications Act, 2023: -

- (1) G.S.R. 720(E) ., dated the 21st November, 2024, publishing the Telecommunications (Telecom Cyber Security) Rules, 2024.
- (2) G.S.R. 723(E) ., dated the 22nd November, 2024, publishing the Telecommunications (Critical Telecommunication Infrastructure) Rules, 2024.
- (3) G.S.R. 724(E) ., dated the 22nd November, 2024, publishing the Telecommunications (Temporary Suspension of Services) Rules, 2024.

[Placed in Library. For (1) to (3), see No. L. T. 1309/18/24]